COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 62 OF 2019 &
IA NOS. 270 & 1435 OF 2019

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Shri T. Gowranna .... Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Swapna Seshadari
Mr. Damodar Solanki

Counsel for the Respondent(s) : Mr. Shahbaaz Hussain
Mr. Fahad Khan for R-2

ORDER

List the matter for clarifications on ***30.09.2019***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj